

Annexure-7														
Name of the corporate debtor: Alstom Enterprises India Pvt. Ltd.					Date of commencement of CIRP: 21.04.2023					List of creditors as on: 15.10.2024				
Operational creditors (Government Dues)														
Sl. No.	Name of Creditors	Details of claim received			Details of claim admitted					Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
		Date of receipt of claim		Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Joint Commissioner of Commercial Taxes, Beliaghata Charge, Directorate of Commercial Taxes, Govt of West Bengal	03.05.2023	26,148.00	26,148.00		o	o	No	0.00%	o	o	₹ -		
2	State Tax Officer, State Tax Circle, Samba-II	03.05.2023	57,409,151.25	57,409,151.25		o	o	No	0.00%	o	o	₹ -		
3	State Tax officer, Circle- G, Jammu	04.05.2023	17,563,291.00	17,563,291.00		o	o	No	0.00%	o	o	₹ -		
4	Commercial Tax Department Circle - 9, Raipur	04.05.2023	9,677,383.00	9,677,383.00		o	o	No	0.00%	o	o	₹ -		
5	The Assistant Commissioner, okhla division, CGST, Delhi South Commissionerate	24.09.2024	1,602,629.00	1,602,629.00		o	o	No	0.00%	o	o	₹ -		
6	DEPUTY COMMISSIONER, STATE TAX, CIRCLE-B, Zone-IV, Jaipur - 302004	04.06.2024	5,175,835.00	5,175,835.00		o	o	No	0.00%	o	o	₹ -		
7	S. Geetha Assistant Commissioner	03.12.2024	2,604,863.00	2,604,863.00										
			₹ 94,059,300.25	₹ 94,059,300.25		₹ -	₹ -		0.00%	₹ -	₹ -	₹ -	-	